

due to these firings from April, 19-77 to April, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The Government is not aware of any incident in which the CRPF indiscriminately killed people by firing. The CRPF has been acting with due care and restraint and resorted to firing five times, during the period April 77 to April 78, only under the orders of the local Magistrate/authorities. Five persons were killed and four injured in these firings.

Setting up of Industrial units

705. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government propose to set up industrial units in 112 districts during May, 1978;

(b) if so, what are the names of these districts; and

(c) by when Government propose to set up such units in more districts?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c) No, Sir. The Central Government does not propose to set up industrial units in 112 districts. But it is proposed to set up District Industries Centres in as many districts in the country as is possible during this year. These Centres will provide all services and support required by small and village entrepreneurs, such as economic investigation of the district's raw material and other resources, supply of machinery and equipment, provision of raw materials, arrangement for credit facilities, an effective set up for marketing and a cell for quality control research and extension. A total of 150 District Industries Centres have already been covered under the Scheme as per Annexure. More districts are likely to be covered under the Scheme during the year.

Annexure

List of Districts covered under the District Industries Centre Scheme

State	Districts
Rajasthan	1. Churu
	2. Nagaur
	3. Banswara
	4. Tonk
	5. Jhalwar
	6. Jodhpur
	7. Udaipur
	8. Alwar
	9. Bhilwara
Gujarat	1. Kutch
	2. Panchmahal
	3. Sabarkantha
	4. Banaskantha
	5. Junagarh
	6. Amroli
	7. Bharooch
	8. Bhavnagar
	9. Mehsana
	10. Surinder Nagar
Orissa	1. Cuttack
	2. Sambalpur
	3. Bolangir
	4. Kalahandi
	5. Dhen-Kanal
	6. Keonjhar
	7. Korapet
	8. Mayurbhanj
	9. Phulbani
	10. Balasore
	11. Puri

State	District	State	District
West Bengal	12. Ganjam		9. Chandrapur
	13. Sundergarh		10. Jalgaon
	1. 24 Paraganas		11. Buldhana
	2. Darjeeling		12. Parbhani
	3. Purulia		13. Nanded
	4. West Dinajpur		14. Bandra
	5. Midnapore		15. Colaba
	6. Bankura	Pondicherry	One DIG for the entire Union Territory of the Pondicherry.
	7. Malda	Uttar Pradesh	1. Almora
	8. Murshidabad		2. Saharanpur
	9. Nadia		3. Moradabad
	10. Cooch Behar		4. Mathura
	11. Hooghly		5. Jhansi
	12. Birbhum		6. Unnao
	13. Jalpaiguri		7. Lucknow
Jammu & Kashmir	1. Anantnag		8. Rae Bareilly
	2. Kathua		9. Allahabad
	3. Baramulla		10. Deoria
	4. Doda		11. Ballia
	5. Srinagar		12. Ghazipur
	6. Udhampur		13. Fatehpur
	7. Jammu	Bihar	1. Gaya
	8. Poonch-Rajouri		2. Nawadal
Maharashtra	1. Ratnagiri		3. Aurangabad
	2. Osmanabad		4. Bhojpur
	3. Ahmednagar		5. Darbhanga
	4. Wardha		6. Samastipur
	5. Dhulia		7. Madhubani
	6. Bhir		8. Muzaffarpur
	7. Yeotmal		9. East Champaran
	8. Aurangabad		10. West Champaran

State	District	State	District
	11. Kathihar		11. Bilaspur
	12. Purnea		12. Raipur
	13. Bhagalpur		13. Narsingpur
	14. Santhal Parganas		14. Seshore
	15. Ranchi		15. Sagar
	16. Palamau		16. Satna
	17. Not yet named		17. Rewa
	18. Not yet named.		18. Guna
Himachal Pradesh	1. Solan		19. Morena
	2. Kangra		20. Ujjain
	3. Una		21. Khargone
	4. Sirmur		22. Mandsaur
	5. Simla	Meghalaya	1. Bestgarchills with headquarter at Tura
	6. Hamirpur	Manipur	1. Central District
	7. Chamba		2. North District
	8. Mandi		3. South District
	9. Bilaspur		4. East District
	10. Kulu		5. West District
	11. Kannaur		6. Tengnanpal District
	12. Lahaul & Spiti	Arunachal	1. Dirang
Mizoram	1. Aizawl		2. Pasighat
	2. Lunglei		3. Itanagar
Madhya Pradesh	1. Khandwa		4. Roing
	2. Bhind		5. Changlang
	3. Durg		
	4. Rajnandgaon		
	5. Surguja		
	6. Raigarh		
	7. Rajgrah		
	8. Mandla		
	9. Seoni		
	10. Chattarpur		

Disturbances at the Shah Commission of Inquiry premises in New Delhi

706. SHRI N. P. CHENGALKAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that he was informed well in advance that there would be riots in the Patiala House, New Delhi, when the Shah Commission is sitting on the 22nd April, 1978;